

COURT-I

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

R.P.1of 2016 in  
Appeal No. 308 of 2013

Dated: 01<sup>st</sup> February, 2016

In the matter of :

Chhattisgarh State Power Distribution Co. Ltd.

Versus

Chhattisgarh State Electricity Regulatory Commission

...Appellant

...Respondent/  
Review Petitioner

ORDER

The Court has not assembled. As agreed by the parties, list the matter on 2.02.2016.

COURT MASTER